

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s.EAP INFRASTRUCTURES PRIVATE LIMITED

S.No.	PARTICULARS	DETAILS
1.	Name of the Corporate Debtor	M/s.EAP Infrastructures Private Limited
2.	Date of incorporation of Corporate Debtor	02 nd August 2011
3.	Authority under which corporate debtor is incorporated / registered	ROC, Chennai
4.	Corporate identity number / limited liability identification number of corporate debtor.	U45205TN2011PTC081758
5.	Address of the registered office and principal office (if any) of corporate debtor	#92, K Block, Palm Riviera, Thirumudivakkam Main Road, Thirumudivakkam, Chennai-600132. TN.
6.	Date of closure of Insolvency Resolution Process	22 nd November 2022
7.	Liquidation commencement date of corporate debtor	23 rd November 2022
8.	Name and registration number of the insolvency professional acting as liquidator	Chandrasekhar Sagutoor IBBI/IPA-001/IP-P00960/2017-2018/11581
9.	Address and e-mail of the liquidator, as registered with the Board	G5&G6, Ground Floor, No.333/17, Salma Arcade Complex, Kodambakkam Main Road, Trustpuram, Kodambakkam, Chennai - 600 024. sagutoor@gmail.com
10.	Address and email to be used for correspondence with the liquidator	G5&G6, Ground Floor, No.333/17, Salma Arcade Complex, Kodambakkam Main Road, Trustpuram, Kodambakkam, Chennai - 600 024. liquidatoreap@gmail.com
11.	Last date for submission of claims	23 rd December 2022

Notice is hereby given that the National Company Law Tribunal, Chennai has ordered the commencement of liquidation of the M/s.EAP Infrastructures Private Limited, on 23.11.2022. (order received on 7th December 2022)

The stakeholders of M/s.EAP Infrastructures Private Limited, are hereby called upon to submit their claims with proof on or before 23.12.2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

CHANDRASEKHAR SAGUTOOR

Place: Chennai

IBBI/IPA-001/IP-P00960/2017-2018/11581

Date: 08th December 2022 Liquidator in the matter of EAP Infrastructures Private Limited